ITEM NO.801 COURT NO.4 SECTIONS IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

D.No. 46481/2017 and 46478/2017 in Civil Appeal No. 4060/2009

MODERN DENTAL COLLEGE AND RESEARCH CENTRE & ORS. Appellant(s)

VERSUS

STATE OF MADHYA PRADESH & OTHERS Respondent(s)

IN THE MATTER OF:

HAMDARD INSTITUTE OF MEDICAL SCIENCE
& RESEARCH AND ANOTHER Applicant(s)

(for impleadment and directions)

Date : 08/06/2017 These applications were mentioned today.

CORAM:
HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE DEEPAK GUPTA
[VACATION BENCH]

For the Applicant(s) Mr. P.S. Patwalia, ASG
Ms. Ranjeeta Rohatgi, Adv.

For the Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Post for consideration on 12.06.2017.

(Madhu Narula)
Court Master

(Parveen Kumar)
AR-cum-PS

Signature Not Verified
Digitally signed by PARVEEN KUMAR
Date: 2017.06.08 16:15:03 IST
Reason: